

- (ii) To focus on continuous and comprehensive evaluation based on the achievement record given by the Board.
- (iii) To emphasize several 'soft' skills like Music, Dance, Fine Arts, etc.
- (iv) To provide alternatives to home work in primary classes.

Government Accommodation in KVs

*198. SHRI BALAWANT ALIAS BAL APTE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether official housing accommodation is not available in all the Kendriya Vidyalayas;

(b) whether the teachers/employees of the Kendriya Vidyalayas have to face problems in regard to housing accommodation in the schools;

(c) if so, the school-wise, category-wise and division-wise, details of schools where Government accommodation is available;

(d) whether Government have any plan to provide accommodation to all the teachers/employees in Delhi region in the near future; and

(e) the details of the schools where Government accommodation would be constructed in the near future and by when?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) Residential accommodation is provided in Kendriya Vidyalayas in several ways. In respect of kendriya Vidyalayas in the Project Sector, the Project authorities (PSUs) are required to provide residential accommodation. In respect of kendriya Vidyalayas in the Civil & Defence Sector, 50% of the requirement of residential accommodation is to be provided by the sponsoring authorities at the time of opening of the Kendriya Vidyalayas till such time as the KVS constructs its own accommodation. However, there are some Vidyalayas where the requisite 50% accommodation has neither been provided by the sponsoring authorities nor by the kendriya Vidyalaya Sangathan (KVS).

In most places 11 units of staff quarters (Type I-2, Type II-4, Type III-4 and Type IV-1) are constructed by KVS in the first phase out of total number of 21 quarters, as per policy. Providing 50% of accommodation is

satisfactory, as many staff members do not opt for staff quarters. However, where required, even more than 21 units of quarters are constructed. During 2002-03, out of 843 schools, 530 schools had more than 11 units of the staff quarters, either constructed by the KVS or provided by the project/sponsoring authorities. The school-wise/category-wise details of residential accommodation in Kendriya Vidyalayas in the country as on date is being collected and will be laid on the Table of Sabha.

(d) There is no proposal to provide accommodation for all the teachers in the Delhi Region for number of reasons. Not all employees require staff quarters, and the building by-laws of the local bodies do not permit construction of residential quarters in 26 KVs out of 59 in the Delhi Region.

(e) At present, staff quarters are under construction in 42 kendriya Vidyalayas, which are likely to be completed within the next two years. Sanction of construction of staff quarters for more schools will be issued in future, depending upon the requirement and the availability of land.

Missing Files in MMTC

*199. SHRI SHANKAR ROY CHOWDHURY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government have taken any action in respect of the serious strictures passed on the MMTC in the Sixth Report of the Committee on Public Undertakings 2001-02 (13th Lok Sabha) vide recommendation No. 6 of the Report pertaining to missing files concerning import of gold by MMTC;

(b) if so, the details thereof; and

(c) if no action has been taken so far, the reasons therefor?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI KAMAL NATH): (a) to (c) Yes, Sir. The Committee had desired that appropriate action should be initiated to fix responsibility on the senior-most officer who deal with the subject at a level not below the level of joint secretary and also to initiate remedial measures in the Ministry at least from now on so that such unfortunate incidences do not recur which could be taken advantage of by wrong doers. An enquiry into the missing file was